

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.1-IA/76(AHM)2024 in IA/54(AHM)2024
in
CP 41 of 2017

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Virendra R Gandhi & Ors

.....Applicant

V/s

Vadilal International Pvt Ltd & Ors

.....Respondent

Order delivered on: 18/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Pranjal Buch, Adv. for Mr. Parth Contractor, Adv.

For the Respondent

: Mr. Arjun Sheth, Adv.

ORDER

IA/76(AHM)2024 in IA/54(AHM)2024

Learned Counsel for the respondent appeared and waive notice.

List for further consideration on 05.09.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)